

DIVISION BENCH
COURT - I

P-108

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/115(KB)2024
IA(I.B.C)/1135(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS SRI AYUSH PASARI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Md. Nasiruddin, Adv.] For FC

Mr. sandip Chatterjee, Adv.

Md. Jabaruddin, Adv.

Ms. Brinda Bidasaria, Adv.] For RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.08.2024**.

Satyajit Roy
Court Officer